

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE**

LOK SABHA

**UNSTARRED QUESTION NO.1408
TO BE ANSWERED ON 01.07.2019**

Scheme for Pension and Medical Aid to Artistes

**1408. SHRI SRINIVAS KESINENI:
SHRI BALLI DURGA PRASAD RAO:
SHRI H. VASANTHAKUMAR:**

Will the Minister of CULTURE be pleased to state:

- (a) the salient features of the Scheme for Pension and Medical Aid to Artistes (SPMAA).
- (b) the quantum of amount given to each beneficiary under the SPMAA .
- (c) the number of film/TV artistes who have benefited under this Scheme during the last four years in the country including Tamil Nadu, Telangana and Andhara Pradesh; and
- (d) whether the Government is contemplating to expand such scheme to Drama artistes also and if so, the details thereof?

ANSWER

**MINISTER OF STATE (I/C) FOR CULTURE AND TOURISM
(SHRI PRAHLAD SINGH PATEL)**

- (a) The Government is implementing a Scheme namely "Scheme for Pension and Medical Aid to Artistes". The objective of the Scheme is to improve financial and socio-economic status of the old aged artistes and scholars who have contributed significantly in their specialized fields of arts, letters etc. but leading a miserable life or are in penury condition.
- (b) An amount of maximum Rs.4,000/- per month is being given to each beneficiary.
- (c) Art form-wise data is not maintained by the Ministry.
- (d) The drama artists are already covered under the Scheme.